

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
JOGVICK MANUFACTURING AND TRADING PRIVATE LIMITED OPERATING IN
LIQUOR BUSINESS AT KOLKATA-700020, WEST BENGAL**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Jogvick Manufacturing And Trading Private Limited PAN: AABCJ3996J CIN: U15520WB1998PTC086636
2.	Address of the registered office	The Millenium, 235/2A, A.J.C. Bose Road, 4th Floor Kolkata-700020, West Bengal.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Kolkata
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	No employee/ workmen as on the CIRP commencement date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Turnover: Rs.99.94Crores as per the last available financial statements available dated 31.03.2014.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	cirp.jogvick@gmail.com
10.	Last date for receipt of expression of interest	10.10.2025.
11.	Date of issue of provisional list of prospective resolution applicants	13.10.2025.
12.	Last date for submission of objections to provisional list	18.10.2025.
13.	Date of issue of final list of prospective resolution applicants	23.10.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23.10.2025
15.	Last date for submission of resolution plans	22.11.2025(subject to extension as may be allowed)
16.	Process email id to submit Expression of Interest	cirp.jogvick@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	NA

**JITENDRA LOHIA****Interim Resolution Professional****Reg No: IBBI/IPA-001/IP-P00170/2017-18/10339****AFA No: AA1/10339/02/311225/107871 valid up to 31.12.2025****Jogvick Manufacturing and Trading Private Limited****Date: 25.09.2025****Place: Kolkata**